

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2251  
ANSWERED ON:30.07.2002  
INTEGRATED WASTELAND DEVELOPMENT PROJECT  
IQBAL AHMED SARADGI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government of Karnataka has submitted a proposal to the Union Government for implementation of Integrated Waste and Development Project in the State;
- (b) if so, the details thereof;
- (c) whether the proposal for release of 4th instalment under IWDP is due after submission of evaluation report for various districts of the State;
- (d) whether the Union Government has released the 4th instalment for IWD Project; and
- (e) the time by which it is likely to be released to the State?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI ANNASAHEB MK. PATIL)

(a) & (b) On the basis of the proposals submitted by the Government of Karnataka, the Department has sanctioned 22 watershed projects under IWDP since April, 1995 for treatment of 2.27 lakh ha. of area at a total cost of Rs. 101.88 crore over a period of 5 years. Out of the total project cost, an amount of Rs. 30.83 crore has been released for the implementation of these projects. The project-wise details are given in the Annexure.

(c) Yes, sir.

(d) & (e) IWDP projects Mandya-II, Chitradurga, Bellary, Kolar and Raichur are due for release of the 4th instalment. However, the mid-tenn evaluation reports as well as the prescribed supporting documents of these projects except the Chitradurga project have not been received. In case of Chitradurga project, though the evaluation report has been received the other supporting documents have not yet been received. Hence, release of the 4th instalment could not be made to any of these projects.